

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 07  
CP No. 12/241-242/JPR/2020  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Mr. Rajeev Bhatnagar**

...Petitioner

**Versus**

**M/s Green Suraksha Technology Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Akshita Koolwal, Adv.  
For the Respondent : Karan Pratap Singh, Adv.

**ORDER**

Heard Ms. Akshita Koolwal, Adv. appeared on behalf of the Petitioner. Mr. Karan Pratap Singh, Adv. appearing on behalf of R-2 & 3 who submitted that he has recently been engaged in this matter. Pleadings are complete. Learned counsel for the Petitioner is directed to file an application for condonation of delay in submitting the rejoinder. List the matter for arguments on 04.07.2024.

-Sd-  
(Rajeev Mehrotra)  
Technical Member

-Sd-  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024